

TRIPURA ACT NO.7 OF 2017.

*THE TRIPURA APPROPRIATION ACT (NO.7), 2017 (THE TRIPURA ACT
NO.7 OF 2017)*

*An
ACT*

*to provide for the withdrawal of certain sum from and out of the Consolidated
Fund of the State of Tripura for the Services of the financial year 2017-18.*

BE it enacted by the Legislative Assembly of Tripura in the sixty-eight year
of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura
Appropriation Act, 2017.

*Issue of a sum of
Rs.16228,75,76,000/-
out of the Consolidated
Fund of the State of
Tripura for the Financial
Year 2017-18.*

2. From and out of the Consolidated Fund of the
State of Tripura, there may be paid sums not
exceeding those specified in column-3 of the
Schedule amounting in the aggregate to the
sums of **Rupees sixteen thousand two
hundred twenty-eight crore seventy-five lakh
seventy-six thousand** only towards defraying
the several charges which will come in course of
payment during the financial year 2017-18
(hereinafter referred to as the said year) in
respect of the services and purposes specified in
column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied
from and out of the Consolidated Fund of the
State of Tripura by this Act shall be
appropriated for the services and purposes
expressed in the Schedule in relation of the said
year.

THE SCHEDULE
See Section (2 & 3)
Tripura Act No.7 of 2017

(Rs. In lakhs)

Sl. No.	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
	Department of Parliamentary Affairs	35.00	0.00	35.00	2261.50	0.00	2261.50	2296.50
	Governor's Secretariat	476.55	0.00	476.55	0.00	0.00	0.00	476.55
	General Administration (S.A.) Department	0.00	0.00	0.00	6323.00	1.00	6324.00	6324.00
	Education Department	0.00	0.00	0.00	3093.00	563.00	3656.00	3656.00
	Law Department	0.00	0.00	0.00	7274.00	3080.00	10354.00	10354.00
	Revenue Department	0.00	0.00	0.00	18512.11	2278.00	20790.11	20790.11
	General Administration (AR) Department	0.00	0.00	0.00	317.75	0.00	317.75	317.75
	General Administration (P&T) Department	768.00	0.00	768.00	24.00	0.00	24.00	792.00
	Statistical Department	0.00	0.00	0.00	903.50	0.00	903.50	903.50
	Home (Police) Department	0.00	0.00	0.00	130018.48	3292.43	133310.91	133310.91
	Transport Department	0.00	0.00	0.00	2467.80	659.84	3127.64	3127.64
	Co operation Department	250.00	200.00	450.00	2751.02	328.48	3079.50	3529.50
	Public Works (R&B) Department	8850.00	11961.00	20811.00	42355.40	34242.00	76597.40	97408.40
	Power Department	0.00	0.00	0.00	9225.50	2138.70	11364.20	11364.20
	M.W.(WR) Department	22.46	272.82	295.28	13208.53	4246.74	17455.27	17750.55
	Health Department	350.00	311.00	661.00	28711.85	2200.00	30911.85	31572.85
	C.A. Department	0.00	0.00	0.00	3235.50	0.00	3235.50	3235.50
	General Administration (Official) Department	0.00	0.00	0.00	266.15	0.00	266.15	266.15

Tripura Gazette, Extraordinary Issue, March 24, 2017 A. D.

1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
19	Tribal Welfare Department	0.00	0.00	0.00	110884.68	139108.75	249993.43	249993.43
20	Welfare of SC Department	0.00	0.00	0.00	44836.10	59040.77	103876.87	103876.87
21	Food & Civil Supplies & Consumer Affairs Department	0.00	0.00	0.00	13419.80	292.30	13712.10	13712.10
22	Rehabilitation Department	0.00	0.00	0.00	3562.00	0.00	3562.00	3562.00
23	Panchayati Raj Department	0.00	0.00	0.00	29200.16	676.52	29876.68	29876.68
24	Industries & Commerce Department	0.00	0.00	0.00	4813.30	2836.70	7650.00	7650.00
25	Industries & Commerce (H.H.& Sericulture)	0.00	0.00	0.00	2646.35	619.85	3266.20	3266.20
26	Fisheries Department	80.00	31.43	111.43	4955.13	40.00	4995.13	5106.56
27	Agriculture Department	475.00	475.00	950.00	24920.80	9247.00	34167.80	35117.80
28	Horticulture Department	0.00	0.00	0.00	9695.08	182.73	9877.81	9877.81
29	Animal Resource Development Department	0.00	0.00	0.00	9293.54	812.00	10105.54	10105.54
30	Forest Department	0.00	0.00	0.00	8144.18	187.20	8331.38	8331.38
31	Rural Development Department	0.00	0.00	0.00	14227.94	25978.00	40205.94	40205.94
32	T.R.P. & P.T.G. Department	0.00	0.00	0.00	1754.47	0.00	1754.47	1754.47
33	Science, Technology & Environment	0.00	0.00	0.00	891.65	3.10	894.75	894.75
34	Planning and Co- ordination Department	0.00	0.00	0.00	13349.84	1081.00	14430.84	14430.84

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1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
35	Urban Development Department	120.00	50.00	170.00	17393.51	26804.55	44198.36	44368.36
36	Home (Jal.) Department	0.00	0.00	0.00	3140.05	564.73	3704.78	3704.78
37	Labour Organisation	0.00	0.00	0.00	1255.40	0.00	1255.40	1255.40
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	1898.00	50.00	1948.00	1948.00
39	Education (Higher) Department	0.00	0.00	0.00	14567.02	4694.98	19262.00	19262.00
40	Education (School) Department	0.00	0.00	0.00	102769.77	2447.08	105216.85	105216.85
41	Education (Social) Department	0.00	0.00	0.00	56087.93	364.00	56451.03	56451.03
42	Education (Sports & Y.P.) Department	0.00	0.00	0.00	6694.63	820.67	7515.30	7515.30
43	Finance Department	95000.00	60000.00	155000.00	160974.70	150.00	161124.70	316124.70
44	Institutional Finance	0.00	0.00	0.00	383.91	0.00	383.91	383.91
45	Taxes and Excise	0.00	0.00	0.00	2810.75	0.00	2810.75	2810.75
46	Treasuries	0.00	0.00	0.00	1041.93	0.00	1041.93	1041.93
47	C.M.'s Secretariat	0.00	0.00	0.00	87.50	0.00	87.50	87.50
48	High Court	1471.56	0.00	1471.56	0.00	0.00	0.00	1471.56
49	Fire Service Organisation	0.00	0.00	0.00	6687.00	512.00	7199.00	7199.00
50	Civil Defence	0.00	0.00	0.00	36.00	0.00	36.00	36.00
51	Public Works (DWS) Department	1.00	0.00	1.00	19560.28	12462.33	32022.61	32023.61
52	Family Welfare & Preventive Medicine	400.00	566.48	966.48	26023.50	1399.00	27422.60	28389.08
53	Family Welfare (Research) Department	0.00	0.00	0.00	362.00	0.00	362.00	362.00

1 No. of Votes	2 Services and purposes	3 Budget Provision						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
		54	Factories & Boilers Organisation	0.00	0.00	0.00	309.94	
55	Employment	0.00	0.00	0.00	649.70	0.00	649.70	649.70
56	Information Technology	0.00	0.00	0.00	917.98	326.40	1244.38	1244.38
57	Welfare of Minorities Department	0.00	0.00	0.00	3157.55	7297.05	10454.60	10454.60
58	Home (FSL,PAC,Prose- cution & Co-ordination Cell)	0.00	0.00	0.00	437.00	4.50	441.50	441.50
59	Tourism	0.00	0.00	0.00	331.35	329.00	651.35	651.35
60	Kokborok & Other Languages	0.00	0.00	0.00	75.22	0.00	75.22	75.22
61	OBC Welfare	0.00	0.00	0.00	3614.00	650.00	4264.00	4264.00
62	Education (Elementary)	0.00	0.00	0.00	88666.83	1228.00	89894.83	89894.83
GRAND TOTAL :		108299.57	73867.73	182167.30	1087476.76	353231.70	1440708.46	1622875.76

D.M. Jamatia
LR & Secretary, law
Govt. of Tripura